

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2649.
TO BE ANSWERED ON TUESDAY, THE 04TH AUGUST, 2026.**

NICDP

**2649. SHRI B K PARTHASARATHI:
SHRI KESINENI SIVANATH:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details regarding the total number of proposals received and projects approved under the National Industrial Corridor Development Programme (NICDP) during the last five years, year and State-wise;
- (b) the details regarding the funds sanctioned, released and utilised for the approved project and State-wise;
- (c) the details regarding the current status and physical progress of ongoing projects under NICDP, along with their timelines for completion and reasons for delay, if any;
- (d) the details regarding the infrastructure components developed under these projects, including industrial nodes, logistics hubs, transport connectivity and utilities, State-wise; and
- (e) the measures taken by the Government to expedite implementation and ensure timely completion of National Industrial Corridor projects?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a):** Government of India has undertaken development of industrial townships under the National Industrial Corridor Development Programme (NICDP), through Special Purpose Vehicles formed jointly with the State Government. The project development activities include identification of industrial nodes as per the prioritisation of the State government, followed by preparation and approval of concept master plan and development plan, environmental clearance and detailed design plan by the State government, prior to consideration of the project for approval. The State Government contribution is in the form of land and Govt of India's contribution is in the form of equity and/or debt.

Government of India has approved a total of 20 industrial nodes under NICDP. Out of these, 12 projects were approved during the last 5 years. The State wise details of these projects is at **Annexure I**.

- (b): Department for Promotion of Industry and Internal Trade (DPIIT) has sanctioned and released funds amounting to Rs.16,172.95 Crore to National Industrial Corridor Development and Implementation Trust (NICDIT) for development of Industrial Corridor Projects. NICDIT has further released funds to the extent of Rs.14,569.97 Crore to the project SPVs to carry out project development for various industrial nodes/projects under NICDP.

Details regarding the funds released to the project SPVs by NICDIT for the approved projects, State and project-wise is at **Annexure II**.

- (c): Out of the 20 projects approved under NICDP, four projects have been completed. The current status of ongoing projects (16 no.) under NICDP is at **Annexure III**. The total construction timeline for project completion is 36-48 months from the actual date of appointment of EPC contractor.
- (d): The internal trunk infrastructure, including roads, water supply, sewerage and power distribution within the industrial city/node, are executed through EPC contractors engaged by the respective project SPVs. External connectivity infrastructure such as bulk water supply, power, telecom and roads—have been comprehensively mapped and examined on the PM Gati Shakti National Master Plan (NMP) portal and undertaken by concerned state SPVs as per SHA/SSA conditions in consultation with State department/Central agencies.

The following components have been developed in the 04 completed projects:

S. No.	State	Node	Infrastructure components developed
i.	Gujarat	Dholera Special Investment Region (DSIR)	• Roads & Services • Administrative Building • Water sourcing and transmission Water • Treatment Plant • Sewage • Treatment Plant Common Effluent Treatment Plant • Power • infrastructure Information and communication Technology (ICT) facilities
ii.	Maharashtra	Shendra-Bidkin Industrial Area (SBIA)	
iii.	Uttar Pradesh	Integrated Industrial Township – Greater Noida (IIT-GN)	
iv.	Madhya Pradesh	Integrated Industrial Township – Vikram Udyogpuri (IIT-VUL)	

- (e): The following steps are taken to expedite implementation and ensure timely completion of projects:
- An Apex Monitoring Authority periodically reviews the activities of NICDIT and the progress of the Industrial Corridor projects
 - DPIIT through NICDIT periodically monitors the development of these projects with the officials of State Govt(s)/respective agencies/stakeholders.
 - All necessary regulatory as well as statutory clearances are obtained on time through coordination with stakeholders and line agencies to reduce risk.
 - Regular monitoring at various levels is carried out and necessary policy interventions are made wherever required.
 - The PRAGATI and PMG portals are leveraged to fast-track project implementation and ensure timely completion to remove bottlenecks wherever required.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 2649 FOR ANSWER ON 04.08.2026.

Sl.No	State	Name	Project approval year
1	Uttarakhand	IMC at Khurpia	August, 2024
2	Punjab	IMC at Rajpura	
3	Maharashtra	Dighi Port Industrial Area	
4	Kerala	Palakkad Industrial Area	
5	Rajasthan	Jodhpur Pali Marwar Industrial Area	
6	Haryana	IMC at Hisar	
7	Uttar Pradesh	IMC at Agra	
8		IMC at Prayagraj	
9	Bihar	IMC at Gaya	
10	Andhra Pradesh	Orvakal Industrial Area	
11		Kopparthy Industrial Area	
12	Telangana	Zaheerabad Industrial Area	

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2649 FOR ANSWER ON 04.08.2026.**

Sl. No	State	Name	Project Cost (in crore)	Funds released (in crore)
1.	Gujarat	Dholera Special Investment Region (DSIR)	2784	Equity - 2784
2.	Maharashtra	Shendra-Bidkin Industrial Area (SBIA)	7947	Equity - 3000
		Dighi Port Industrial Area	5469	Equity - 701.13
3.	Uttar Pradesh	Integrated Industrial Township – Greater Noida (IIT-GN)	1714	Equity - 617.20
		Multi Modal Logistics Hub (MMLH) at Dadri & Multi Modal Transport Hub (MMTH) at Boraki	3907	Equity - 853.05
		IMC at Prayagraj	658	Equity - 323.09
		IMC at Agra	1812	Equity – 2.50
4	Madhya Pradesh	Integrated Industrial Township – Vikram Udyogpuri (IIT-VUL)	808	Equity - 55.93 Debt – 83.70
5	Haryana	Integrated Multi-Modal Logistics Hub – Nangal Chaudhary (IMLH- NC)	1029	Equity - 211.63 Debt – 212.15
		IMC at Hisar	4,680	Equity - 2.45
6	Rajasthan	Jodhpur Pali Marwar Industrial Cluster (JPMIA)	922	Equity - 327.69
7	Andhra Pradesh	Krishnapatnam Industrial Area	2,139	Equity - 533.86
		Orvakal Industrial Area	2,786	Equity - 500.26
		Kopparthy Industrial Area	2,136	Equity - 500.20
8	Karnataka	Tumakuru Industrial Area	1,701	Equity - 586.74
9	Kerala	Palakkad Industrial Area	3,805	Equity - 936.96
10	Uttarakhand	IMC at Khurpia Farm	1,265	Equity – 405.46
11	Punjab	IMC at Rajpura Patiala	1,367	Equity - 215.60
12	Bihar	IMC at Gaya	1,339	Equity - 134.72
13	Telangana	Zaheerabad Industrial Area	2,360	Equity - 536.23

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2649 FOR ANSWER ON 04.08.2026.

S. No.	Name of Project & Corridor	Area (acre)	Status
1	Krishnapatnam, Andhra Pradesh - CBIC	2,006	EPC contractor appointed in Feb' 2024.
2	Tumakuru, Karnataka - CBIC	1,736	EPC contractor appointed in Feb' 2023. 06 industrial plots admeasuring 250 acres allotted.
3	Integrated Multi-Modal Logistics Hub – Nangal Chaudhary (IMLH-NC), Haryana - DMIC	886	Project to be executed on PPP basis. External connectivity works (road, power and external rail connectivity) are complete. Project appraised by PPPAC in July, 2025. The locomotive trial run to check the fitness of all tracks has been completed in June 2026.
4	Multi Modal Logistics Hub (MMLH)- Uttar Pradesh - DMIC	825	Project to be executed on PPP basis. Tender re-floated for appointment of concessionaire in July 2026.
	Multi Modal Transport Hub (MMTH) - Boraki, Uttar Pradesh - DMIC	358	The project declared as a Special Railway Project by Ministry of Railway in Dec 2024. Engineering Scale Plan (ESP) for Boraki station-Development approved by NCR in May, 2025 for finalization of master plan, cost estimates, appointment of EPC contractor.
5	Dighi, Maharashtra - DMIC	6,056	Execution of SHA & SSA: Completed. Incorporation of SPV: Completed.
6	Jodhpur Pali Marwar Industrial Cluster (JPMIA) - Rajasthan	1,577	Programme Manager for New Cities (PMNC) onboarded except Prayagraj.
7	Rajpura, Punjab - AKIC	1,099	EPC onboarded for 10 projects.
8	Khurpia, Uttarakhand - AKIC	1,002	
9	Prayagraj, Uttar Pradesh - AKIC	351	
10	Gaya, Bihar - AKIC	1,670	
11	Kopparthy, Andhra Pradesh - VCIC	2,595	
12	Orvakal, Andhra Pradesh - HBIC	2,621	
13	Zaheerabad, Telangana - HNIC	3,245	
14	Palakkad, Kerala – CBIC extn.	1,710	
15	Hisar, Haryana - AKIC	2,988	Execution of SHA & SSA: Completed. Incorporation of SPV: Completed. PMNC onboarded.
16	Agra, Uttar Pradesh - AKIC	1,058	Matter awaiting clearance from the Supreme Court on account of falling under the Taj Trapezium Zone (TTZ).
